THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARAMANGALAM): It is the view of the Government that the provision that exists in the Coking Coal Nationalisation Act is not adequate. Therefore, we intend to introduce an amendment to that Act which will enable us to take more effective action to ensure that the amount of compensation deposited will be debited to the amount that is due under the Provident Fund Act. A similar provision will naturally be introduced in the non-coking coal nationalisation Bill when it is introduced.

श्री राम नारायण शर्मा : अध्यक्ष महोदय, माननीय उपमंत्री ने बताया कि कोल माइन्स प्रौवीडेंट फंड एक्ट को वह अमेंड करने जा रहे है और बिल इंट्रोड्यूस हो चुका है। लेकिन इस तरह की कोई बात है नहीं, न अमेंड होने जा रहा है, न बिल इंट्रोड्यूस हुआ है। मूल प्रश्न यह था कि कोकिंग कोल के प्रौवीडेंट फंड के एरियर्स क्या थे, इस का जवाब नहीं आया।

उन्होंने पूरे कोल एरियर्स का जवाब दिया है। तो क्या बतायेंगे कि कोकिंग कोल का प्रौवीडेंट फंड का कितना एरियर बाकी है?

SHRI SUBODH HANSDA: I have already replied that regarding the coking coal, the arrears are Rs. 11.76 crores.

SHRI R. N. SHARMA: That is not correct. It is the total arrears

SHRI SUBODH HANSDA: That is the total.

SHRI R N. SHARMA: I want the figure for the coking coal mines.

SHRI S. MOHAN KUMARAMANGALAM: The arrears, so far as the coking coal mines are concerned, on the 30th September, 1972, are Rs. 2.85 crores.

SHRI R. N. SHARMA: What about introducing that Bill? He has not introduced it so far.

Production of Jeeps and Trucks by new Automobile Factory, Jabalpur

*866. SHRI SHASHI BHUSHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether there was a plan to manufacture jeeps and trucks for use of the Defence forces in the new Automobile Factory set up at Jabalpur;

(b) whether the biggest shed in Asia was constructed there;

(c) if so, when and the expenditure so far incurred on the establishment of the factory; and

(d) the date from which the factory is likely to go into the production and the number of jeeps and trucks likely to be produced there annually along with their makes and horse power capacity?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) The Vehicle Factory at Jabalpur is already producing Nissan Petrol jeeps, Nissan 1 Ton Carrier and Shaktiman 3 Ton trucks.

(b) The area of the biggest shed in the Factory is 51,527 sq. metres. It is however not known whether this is the biggest shed in Asia.

(c) So far Rs. 46.84 crores has been sanctioned for the establishment of this Factory.

(d) The Factory commenced production of Shaktiman vehicle in July 1969 and Nissan vehicles during 1970-71. 45 per cent of the rated capacity has been achieved so far and full capacity will be reached by 1976-77. The rated horse power of a Shaktiman vehicle is 110 and that of Nissan vehicles is 140.

श्री शशि भूषण : जो सेना की ऑटोमोबाइल फैक्ट्री है इस मे सेना की जरूरत के मुताबिक ट्रक्स और जीप्स कब तक यह फैक्ट्री पूरी करने में समर्थ हो सकेगी ? और किन-किन देशों से जीप्स और ट्रक्स के सम्बन्ध में टैक्नीकल नो-हाऊ ली गयी है ? और आज क्या इस फैक्ट्री

के इंजीनियर्स, जिन पर हमे गर्व है, इस बात मे समर्थ हैं कि इस प्रकार के और सेना की जरूरत के लिये कारे इत्यादि बनाने की टैक्नीकल नो हाऊ पूरी कर सकेंगे ?

श्री विद्या चरण शुक्ल : अध्यक्ष महोदय, हमारी जो सेनाऐ है उन की आवश्यकताओ के अनुसार ही इस फैक्ट्री की रेटेड कैपेसिटी लगायी गयी थी जो कि मैंने बतायी, और जैसा मैंने कहा पूरी कैपेसिटी 1976–77 मे पा सकेंगे और जैसे जैसे सेनाओ की आवश्यकता बढती जायगी हम को इस की कैपेसिटी भी बढ़ानी पड़ेगी, आवश्यकता के अनुसार । अभी जो उत्पादन की क्षमता रखी है वह है शक्तिमान की 6,000 गाडिया हर साल, और निसान 1 टन और निसान पैट्रोल जीप्स की 7 200 और इस को हम 1976–77 मे पूरी कर सकेंगे, और जब तक पूरी नही करते है तो थोडी बहुत पूर्ति के लिये दूसरे लोगो से भी हमारी सेनाओ को यह गाडिया खरीदनी पडती है ।

श्री शशि भूषण : सरकार सेना की जरूरत को पूरा करने के बाद कब तक जनता को भी जीप और ट्रक दे सकेगी ? क्या उस तरफ भी सरकार का कुछ ध्यान है ?

श्री विद्याचरण शुक्ल : अभी फिलहाल तो जनता के काम के लिए कुछ देना मुश्किल होगा । लेकिन जब सेना की आवश्यकता पूरी हो जायेगी, उस के बाद हमारे पास जो अतिरिक्त उत्पादन होगा, उसे हम जनता के उपयोग के लिए भी उपलब्ध कर सकेंगे ।

SHRI VISHWANATH PRATAP SINGH: I would like to know from the hon. Minister that whether in view of the fact the army is in dire need of amphibious jeeps for crossing water obstacles, whether this factory will be producing such jeeps?

SHRI VIDYA CHARAN SHUKLA: So far no such plan has been drawn up by us.

श्री हुकम चन्द कछवाय : इस समय इस फैक्टरी मे ट्रकों और जीपों का कितना उत्पादन हो रहा है ? उन में जो पुर्जे लगाये जाते है, उन में यहां बनाए जाने वाले देसी पुर्जे कितने प्रतिशत है और बाहर से आयात किये जाने वाले पुर्जे कितने प्रतिशत हैं ? उन में सभी पुर्जे भारत में बनाए हुऐ लगाये जाये इसमे कितना समय लगेगा ?

श्री विद्या चरण शुक्ल जो फिनाशल यीअर 1972–73 समाप्त हो रह है, उसमें बनाए जाने वाले शक्तिमान ट्रको की सख्या 2100, निस्सान-1 टन की सख्या 3000 और निस्सान पैट्रोल की सख्या 900 है । माननीय सदस्य ने पूछा है कि उन मे इस समय हिन्दुस्तान में बना हुआ माल कितना लगता है और कब तक हम उन मे करीब करीब पूरा हिन्दुस्तान का माल लगा सकेंगे । फिलहाल शक्तिमान में 85 प्रतिशत भारत मे ही बने हुए माल का उपयोग किया जाता है और निस्सान–1 टन में 65 प्रतिशत और निस्सान पैट्रोल जीप मे, जिस को जोगा कहा जाता है, केवल 38 प्रतिशत भारत मे बना हुआ माल लगता है । इस को बढाने के लिए हम ने समय निर्धारित किया है —एक टाइम-बाऊड प्रोग्राम बनाया है । हमे उम्मीद है कि आने वाले पाच छ सालो मे हम लोग उन को करीब करीब उस स्थिति में ला देंगे, जब कि हम उन में 100 प्रतिशत तो नही, लेकिन अधिक से अधिक भारतीय माल लगा सकेंगे । कई ऐसी चीजे हैं, जिन का उत्पादन यहा करना हमारे लिए आर्थिक दृष्टि से कठिन होगा, क्योंकि उन की आवश्यकता इतनी कम है कि उस की उत्पादन क्षमता पैदा करने के लिए बहुत कैपिटल इनवेस्ट करना पड़ेगा ।

SHRI VASANT SATHE: Sir, I would like to know from the hon. Minister as to when, in view of the need to make our army more mobile as is done in any other country—I think that Israel has achieved some success—do you hope to convert our infantry which was originally known as cavalry into a mobile unit completely having got sufficient number of jeeps?

MR. SPEAKER: The question here is for manufacture.

SHRI VASANT SATHE: Manufacture for what? I am not talking of policy. I am asking him the objective of the manufacture. Your cost of production of jeeps is less costly as compared to the ex-factory price of jeeps of Mahindra and Mahindra.

SHRI VIDYA CHARAN SHUKLA: According to the requirements of the Armed Forces, we shall try to meet their requirements. About the mobility, jeep is only a part of it. And there are several other things that are required to make them as mobile as would be necessary We are making efforts in that direction also.

As far as comparison of our cost of jeeps and the cost of jeeps manufactured by the private concern is concerned I do not have the figures. If the hon Member is pleased to put another question, I shall give him the requisite information

Application of Pay Commission Report to E. P F. Organisation

*867. SHRI R. P. YADAV: Will the Minister of LABOUR AND REHABILITATION be pleased to state·

(a) whether the report of the Pay Commission has been applied in the Employees' Provident Fund Organisation;

(b) whether the Officers and staff have been placed in the various grades; and

(c) whether the Central Provident Fund Commissioner has also opened a special emergency cell to get things finalised and given effect to like the Finance Ministry?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATSWAMY): (a) to (c). A proposal to set up a Committee for examining how the recommendations of the Third Pay Commission may be applied to the employees of the Employees' Provident Fund Organisation is under consideration. The matter is to come up before the Central Board of Trustees at its Meeting to be held on the 5th May, 1973.

SHRI R. P. YADAV: The then Labour Minister had said in this House on the 18th May, 1972 that better scales for EPF Organisation employees will be considered after the receipt of the Third Pay Commission report in consultation with the employees' federation May I know what is proposed to be done in this direction and whether it is also a fact that not even a single copy of the Pay Commission's report has been received by the EPF Organisation so far? If so, what efforts have been made by the Labour Ministry in this direction?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY): I presume after the committee is set up by the Provident Fund Organisation all the concerned parties will be heard and there will be proper consultation. About copies, I presume they are under print. Even our Ministry has got only one copy now.

SHRI R. P YADAV: The whole state of affairs in the Regional Office, Patna, is in a mess and very unsatisfactory. The same Head Clerk in the Enforcement Branch. Establishment is continuing for several years. They have developed self-interest Medical and TA bills are not passed for several years and there is defalcation in the accounts branch. Will the Government take note of it and do something?

SHRI RAGHUNATHA REDDY: In respect of certain matters, CBI investigations are going on. Mr. Ramavatar Shastri also has raised this question. I said, the Chief Provident Fund Commissioner is immediately being asked to go into this matter.